

(b) the number of Indians who discontinued Indian citizenship and settled in foreign countries during the said period ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) A statement is laid on the House.

(b) There is no provision in the Citizenship Act, 1955, requiring Indian citizens to report to Government on their acquiring foreign citizenship. The information is, therefore, not available.

Statement

269 foreigners were granted Indian citizenship by registration under section 5 (1) (c) and naturalisation under section 6 (1) of the Citizenship Act, 1955, by the Central Government during the period from 1st April, 1970 to 31st March, 1971. The country-wise break-up of these persons is as follows :

Country	No. under Sec. 5 (1) (c)	No. under Sec. 6 (1)	Total
Afghanistan	—	1	1
Austria	1	—	1
Australia	—	1	1
Belgium	—	1	1
Burma	5	11	16
Ceylon	10	2	12
China	3	—	3
France	—	1	1
Germany (GDR)	1	—	1
Indonesia	1	—	1
Iran	5	3	8
Israel	1	—	1
Nepal	2	—	2
Pakistan	195	—	195
Portugal	1	6	7
Singapore	1	—	1
South Africa	1	—	1
U. K.	8	1	9
U. S. A.	—	1	1
Stateless	3	3	6
Total :	238	31	269

2. Besides, according to the information available, 2284 persons of Indian origin were registered as Indian citizens under section 5 (1) (a)/(b)/(d) of the Citizenship Act, 1955 by the Collectors in the Districts and by the Indian Missions abroad during the year ended 31st December, 1970.

Research made by Central Fuel Research Institute, Dhanbad for using Fly Ash as Building Material

5474. **SHRI BHOGENDRA JHA :** Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the Central Fuel Research Institute, Dhanbad has investigated the possibility of using fly ash as building materials, particularly in the making of bricks, blocks and roofing tiles ; and

(b) if so, the results thereof ?

THE MINISTER OF PLANNING, AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) and (b). The investigations so far conducted at the Central Fuel Research Institute (CFRI), Jealgora on the utilisation of fly ash, have resulted in the development of two processes of making bricks. The bricks meet the required specifications of the common building bricks. They have also been found to possess good dimensional stability and low porosity and can be used without cement plastering.

Pending Bills of Kerala Government with the Centre

5475. **SHRI A. K. GOPALAN :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Kerala Government had sent a Bill meant for controlling the price of green husk, to the Government of India, for assent ;

(b) if so, the main features thereof ;

(c) whether the assent has been granted ; and

(d) if not, when it is likely to be granted ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) No such Bill has been received.

(b) to (d). The questions do not arise.